

**STATEMENT**

*Purpose-wise disbursements made by NABARD under schematic lending to Andhra Pradesh during the years 1993-94 and 1994-95*

Purpose	Refinance disbursed in	
	1993-94	1994-95
Minor Irrigation	13705	12758
Land Development	327	91
Farm Mechanisation	4429	3852
Plantation/Horticulture	1449	1236
Poultry/Sheep/Piggery	2267	4324
Fisheries	3475	6854
Dairy Development	1081	671
Storage and Market Yards	7	76
Forestry	354	88
Gobar Gas	-	-
Non-Farm Sector	988	2791
IRDP	4939	2949
Others	524	449
<b>Total</b>	<b>33545</b>	<b>36139</b>

**Girl Bonded Labour**

7441. SHRI SHRAVAN KUMAR PATEL : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have taken any steps to abolish girl bonded labour in the country; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI PA. SANGMA).

(a) and (b) The Bonded Labour System stands abolished under the Bonded Labour System (Abolition) Act, 1976 which inter-alia include girl bonded labour.

The Government of India accord the highest priority to the total eradication of bonded labour system. For speedy rehabilitation of identified bonded labourers, a Centrally Sponsored Scheme is in operation for rehabilitation of bonded labour since 1978 under which financial assistance upto Rs. 6250/- is provided to the released bonded labour. The expenditure is equally shared by the Centre and State Governments concerned on 50:50 basis. The State Governments have also been advised to suitably integrate/dovetail the scheme with other ongoing poverty alleviation schemes so as to pool the resources available for effective rehabilitation of bonded labourers.

**[Translation]****Diversion of Loans from Rural Areas**

7442. SHRI ANAND RATNA MAURYA : Will the Minister of FINANCE be pleased to state :

(a) whether tendency to divert the loans of backward and poor areas to prosperous areas is constantly increasing;

(b) if so, the details of improvements made by the Government in banking system to check regional imbalance;

(c) whether the Government are taking any steps for expansion of bank services in these areas to improve credit deposit ratio in rural areas,

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (e). The credit deposit ratio (CDR) at all India level has declined from 61.0 per cent at the end of March, 1992 to 56.6 percent at the end of March, 1994. In line with the above trend, some of the backward States and Union Territories also showed decline in their CDR during this period. A number of steps have been taken by Reserve Bank of India (RBI) to reduce the inter-regional and intra-regional imbalances in regard to disbursement of credit. These *inter-alia*, include :

(1) Banks were advised to achieve atleast 60 per cent CDR for their rural and semi-urban branches;

(2) With a view to ascertaining the reasons for low CDR in certain States, Task Forces were constituted. In other States and Union Territories where CDR is low and where specific Task Forces have not been constituted, the convenor banks for State Level Bankers' Committee were advised to convene special meeting to discuss and find out ways and means for improving the position.

**[English]****Reward Package for SBI Staff**

7443 SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of FINANCE be pleased to state :

(a) whether the decision to offer a reward package to the staff and officers of State Bank of India has met with any opposition;

(b) if so, the details thereof;

(c) the time by which it is likely to be implemented;

(d) whether this separate package has affected banking sector in an adverse way;